

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**O.A. No. 10/2024**  
**CENTRAL ZONE BENCH, BHOPAL**

**IN THE MATTER OF:**

**MOTILAAL**

**...APPLICANT**

**Versus**

**STATE OF MP & ORS**

**....RESPONDENTS**

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Date: 03.04.2024

Submitted by MPPCB:-

Place: Bhopal



through Counsel  
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**Hon'ble NGT, Principal Bench, New Delhi**  
**OA No. 10/2024**  
**Motilal Vs Government of MP**  
**Application disposed & order passed dated – 14/02/2024**

The order passed by Hon'ble NGT, Principal Bench, New Delhi in the above matter is as follows:

*This original application is registered on the basis of the letter petition sent by one Motilal resident of village Tanda, Tehsil-Kukshi, District Dhar with the plea that at survey no. 102 area 0.406 ha. In village Gatla Tanda, Tehsil Kukshi, District Dhar, about 150 fruit bearing several year old trees are standing but that land has been allotted for cutting the plots by the panchayat and this will result in felling of the trees, creating environmental hazard.*

*Having regard to the fact that as per the allegation till now no tree has been cut and also considering the nature of allegation, we are of the opinion that at the first instance the issue needs to be examined by Member Secretary, Madhya Pradesh Pollution Control Board (MPPCB). Hence, we dispose of the OA with the direction to Member Secretary, MPPCB to duly look into the grievance of the applicant and ascertain the truthfulness of the allegation and take appropriate remedial measures.*

*The Member Secretary, MPPCB will do the needful within the period of two months and will submit the action taken report before the Central Zone Bench of the Tribunal, if found necessary, the matter will be listed for consideration before the Central Zonal Bench after submission of the report. OA is accordingly disposed of.*

The site mentioned in the NGT OA No. 10/2024 was inspected on date 27/03/2024 by the Board officials. During inspection following observation were made:

- The site is located at Survey no. 102, area 0.406 Hac. in the village Gatla (Tanda), Tehsil Kukshi, District Dhar.
- Before the inspection, the complainant (Shri Motilal, Village Tanda, Mobile No. 9685552688) was called twice, so that the inspection can be carried out in his presence, but he did not receive the call.
- The said site was inspected in the presence of Mr. Roshan S/o Bhishan Dodwe, Sarpanch of Village Gatla (Mobile No. 9685833572) and local villagers.
- During inspection no fruit bearing plants/trees, were found there, only some local plant species were found; however no evidence of tree cutting was observed. Site photographs taken during inspection are enclosed **(Annexure-1)**.



- The village sarpanch informed that, the site is government owned land and no permission was given by the local body for any proposed plotting project. Sarpanch also informed that the complainant is nuisance creator and is a habitual complainant.
- Panchnama made during inspection in the presence of Village sarpanch and local villagers is enclosed (Annexure-2).

**Conclusion**

- The complaint was not found true and does not hold any merit. Thus on the basis of above facts and observations there is no scope for any further action in the matter.

Date: 01/04/2024



**R.R. Bhanwar**  
Scientist  
M.P. Pollution Control Board,  
Dhar



**M.K. Mandrai**  
Regional officer  
M.P. Pollution Control Board,  
Dhar

Hon'ble NGT, Principal Bench, New Delhi  
OA No. 10/2024  
Motilal Vs Government of MP

Inspection Photographs



Hon'ble NGT, Principal Bench, New Delhi  
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Hon'ble NGT, Principal Bench, New Delhi

OA No. 10/2024

Motilal Vs Government of MP

Inspection Photographs



पंचनामा  
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काज दिनांक 27/03/2024 को श्री मोतीलाल निवासी  
21051, तटलील कुर्वा, जिला धाद डूर 1 अर्क 102  
श्रीवाला - 0-406 एकोल 2मि पल (लाकरा) - 150 फलदी  
पेड उाले की शिका मत की गई। शिका पाल मारणी  
क राक्षीम एका कादिवाले) कापाल द्वारा अंकक  
प्रतिवेदन का करने के निदेश दिए गए हैं।

काज: आज एक शिकाकर्ता श्री मोतीलाल को  
मोबाइल नं. 9685552688 पर सूचना दी गई परन्तु  
उन्हे द्वारा मरी उभा का मत: आज उनके मरिय  
की शिका पिता श्री शीवा उडवे शिकाती गानमा एंग  
काज गानमा मारिकों के साथ एका शिकी उभा  
शिका का। शिकी गानमा शिका के पल फलदी पेड  
मरी पामे एका पल काज पेड लगे हुए फामे मरती  
पेड/पेडिकाउमे की जानकारी उपलब्ध काम करने के कादिवाले

भारत  
कै 27/03/24  
शिकाती - गानमा

रमरा  
शिकाती - गानमा  
27/3/24  
96858,33572

26/3/24  
R.R. Bhanwar  
Scribe  
M. K. Jha

पिता उडवे का  
शिकाती - गानमा  
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